

## Annexure-II

*Expenditure for the Year 1983-1984 Regionwise and Itemwise in Respect of Bredli Workers Welfare Fund ; Referred to in Part (b) of the Answer to Lok Sabha Unstarred Question No. 3040 for 15th April, 1985,*

Regions	Administration	Items				Housing
		Health	Education	Recreation	( Rs. In Lakhs )	
ALLAHABAD (Bihar & Uttar Pradesh)	4.15	16.68	6.81	0.10	—	
JABALPUR (Madhya Pradesh & Maharashtra)	4.45	14.50	18.00	0.08	—	
BAGALORE ( Karnataka, Andhra Pradesh, Tamil Nadu & Kerala )	7.76	51.52	14.45	—	17.33	
BHILWARA ( Rajasthan & Gujarat )	1.90	11.58	5.48	0.09	—	
BHUBANESWAR ( Orissa, West Bengal & Eastern States )	3.95	9.67	1.00	0.25	—	

[English]

**Water Requirement for Paddy per Acre**

3041. SHRI V. SOBHANADRESWARA RAO : Will the Minister of AGRICULTURE AND RURAL DEVELOPEMNT be pleased to state :

(a) the quantity of water now being used on an average per acre of irrigated paddy crop in our country and the comparative figures for Japan and China ;

(b) the quantity of water required for one acre of paddy crop in Black Cotton soil as per research experiments ;

(c) whether water is being wasted in the form of excess usage in some States ; if so, the details thereof ; and

(d) steps being taken by Government to propagate the need to prevent wastage of water among farmers through different media and channels ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT ( SHRI**

BUTA SINGH ) : (a) The quantity of water being used on an average per acre of irrigated paddy crop in India, China and Japan are 4032-8445 m<sup>3</sup>, 3454 m<sup>3</sup> and 2804-5242 m<sup>3</sup> respectively.

(b) The quantity of water required for one acre of paddy crop in black cotton soil under irrigated conditions as per research experiments is 7187 m<sup>3</sup>.

(c) In general, if water is available, farmers everywhere apply greater depths of water in paddy fields than is actually required. This is done due to the apprehension that next turn of canal supply may not come in time. Besides, greater depth of water in paddy fields is sometimes required for effective weed control.

(b) Indian Council of Agricultural Research, through its All India Coordinated Project on Water Management spread over 34 Centres in ICAR Institutes/Agricultural Universities in the country, has been propagating the correct use of water to paddy crop and also have demonstrated appropriate location specific methods for

reducing water wastage and increasing water use efficiency. In most of the places, the programmes known as Operational Research Projects, are being taken up in collaboration with Command Area Development Authorities. Field visits, Radio talks, and Extension lectures are organised for the benefit of the farmers to educate them in the appropriate technology for efficient water use.

#### **New Agriculture Policy**

3042. SHRI B. V. DESAI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Prime Minister assured the nation during March, 1985 that the Centre would soon be taking various steps to inject new life in agricultural sector ;

(b) if so, whether the new agricultural policy is being drafted and details worked out ; and

(c) if so, the main features of the new policy ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT ( SHRI BUTA SINGH ) : (a) The Prime Minister has been placing emphasis from time to time on further development of agriculture, specially in the context of the Seventh Five Year Plan.

(b) and (c). Different issues are being examined in the above context and details are being worked out in consultation with other concerned Ministries.

#### **Payment for Land Earmarked for Shopping Centres, Schools etc. in Nirman Vihar**

3043. SHRI KAMAL NATH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the land earmarked for shopping centres, schools etc. have been paid for and the services such as electricity lines, water lines, sewers and levelling have been provided in Nirman Vihar, by the Lessee, i. e. Co-operative House Building Society; and

(b) if so, the reasons why the DDA should not share the sale proceeds of these plots of lands with the Co-operative Society which is the lessee of the land and which spent a large amount for its development and whose efforts enhanced the value of the plots ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) Yes, Sir.

(b) According to the terms of the agreement executed with the Society, the developed land meant for shopping centre, school etc. ; vests with the Lessor. The Lessor has the right to dispose of the land other than that meant for residential plots in any manner and to whomsoever he thinks proper. The society has no claim for the refund of any amount or any part thereof paid towards premium or expended by the society on the development of land. Therefore, the question of DDA sharing sale proceeds of such plots of land with the society does not arise.

#### **Plight of Women Living in Slums**

3044. SHRI PRIYARANJAN DAS MUNSHI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware of the fact that living condition of women in the slums belonging to minority, Harijan and Scheduled castes are horrible in Bombay, Calcutta, Howrah, Ahmedabad, Kanpur and Patna ;

(b) whether any specific programme for their toilet, maternity assistance and self-employment programme is under consideration of Government ; and

(c) special programme Government are contemplating for women in Calcutta and Hawrah slum ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) No detailed survey of the living conditions in the slums has been undertaken. However, it is a matter of common knowledge that the conditions of the slum dwellers, and particularly these falling in the category referred to by the Hon'ble Member, are extremely unsatisfactory.